

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.160/2001

Friday this the 12th day of October, 2001.

CORAM

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. L.Ranju  
D/o Late G.Ravindran  
Chamavilathazhathil  
Neeleswaram P.O.  
Kottarakkara (Kollam District)
2. R.Ranjith (Minor)  
S/o Late G.Ravindran represented by Uncle  
M.Raveendran, aged 67, S/o Madhu  
Thadathilputhen Veedu  
Neeleswaram P.O. & Kottarakkara ...Applicants

(By advocate Mr.P.Santhalingam)

Versus

1. Divisional Manager  
Southern Railway  
Madras.
2. Sreelekha  
D/o Gomathy  
Choorottu Puthen Veedu  
Kalayanadcherry  
Punalur Village, Kollam Dist.
3. Sindhu, D/o Sreelekha  
Choorottu Puthen Veedu  
Kalayanad Cherry  
Punalur Village, Kollam Dist.
4. Shine, S/o Sreelekha  
Choorottu Puthen Veedu, Kalayanad Village  
Kollam Dist.
5. Divisional Personnel Officer  
Southern Railway  
O/o the Divisional Officer  
Confidential Section  
Madurai.
6. Union of India rep. by Secretary  
Ministry of Railway, New Delhi. ...Respondents  
By advocate Mr.K.Karthikeya Panicker R1,5 & 6  
Mr.Sojan James (R2,3 & 4)

The application having been taken up on 12th October, 2001,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant.

The Original Application is dismissed for default  
and non-prosecution. No costs.

Dated 12th October, 2001.

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER